

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh – letter from the Joint Director (SDP & EoDB) O/o Commissioner of Industries, Vijayawada – nomination of the Special Judge for trial and disposal of Commercial disputes Visakhapatnam for training Programme on 17.4.2019 and 18.4.2019 at Visakhapatnam – Orders issued - Reg.

Ref: Letter dated 12.4.2019 from the Joint Director (SDP & EoDB) O/o Commissioner of Industries, Vijayawada

Order ROC No.159/SO/2019, dated 15.04.2019

The Hon'ble High Court has been pleased to nominate the Special Judge for trial and disposal of Commercial Disputes (Commercial Court), Visakhapatnam to undergo training on 17.4.2019 and 18.4.2019 at Visakhapatnam, to be conducted by team of National Informatics Centre (NIC).

The Special Judge is directed to nominate concerned Court Officials also for the above training programme.



**REGISTRAR (IT-cum-CPC)
I/C REGISTRAR GENERAL**

To

The Individual concerned
The Registrar-IT-cum-CPC), High Court of Andhra Pradesh. (for placing the same in the Official website of the High Court)